

ITEM NO.52

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(prayer for interim relief and office report)

Date : 03/07/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Appellant(s) Mr. Rajat Sigh, Adv.
For Mr. Tushar Bakshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Office Report dated 30.06.2015 indicates that the service of notice on the sole respondent is complete.

However, no one has entered appearance on behalf of the sole respondent. In the interests of justice, hearing is adjourned to 31.07.2015.

The prayer for interim relief shall be considered on that date.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar